

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 5 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2020

Name of the Company:

Mocro Tech Industries
V/s
Balaji Steroids & Hormones Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code

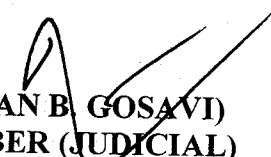
ORDER

No one appeared for the Operational Creditor.

We direct Operational Creditor to serve notice on Corporate Debtor by Speed post and e-mail and file affidavit of service of notice within two weeks.

Matter to appear on 01.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 20th day of August, 2020

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